

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

(IB)-91(PB)/2018

IN THE MATTER OF:

Krishna Food Service APPLICANT / PETITIONER
Vs.
SBJ Centre of Excellence Pvt. Ltd. RESPONDENT

SECTION:

Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 06.02.2018

Coram:

VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:


For the APPLICANT :- Mr. Sanjeev Goyal Advocate with
Mr. Sanjay Gaba

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, the matter is posted for hearing on 28th February 2018.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Deepak Kumar
06.02.2018